## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4798 ANSWERED ON:23.04.2013 HUMAN TRAFFICKING.

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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is an increase in the incidents of human trafficking including women and children in the country including the National Capital Territory of Delhi;
- (b) if so, the details of such cases reported during the last one year and the current year, State-wise;
- (c) whether some States have asked for additional financial assistance for setting up of Anti-Human Trafficking Units in their respective States;
- (d) if so, the details thereof and response of the Government thereto; and
- (e) the measures taken by the Government to curb human trafficking in the country?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a) & (b): As per inputs provided by National Crime Records Bureau (NCRB), the total number of cases registered under different provisions of law which come under the generic description of Human Trafficking during the period 2009, 2010 and 2011 were 2848, 3422 and 3517 respectively thereby showing an increase in the incidents of human trafficking. State/UT wise details is at Annexure I.
- (c) & (d): Ministry of Home Affairs has released funds to the tune of Rs. 8.72 crore and Rs. 8.338 crore in the year 2010-11 and 2011-12 respectively for establishment of 225 AHTUs. In the year 2010-11, 115 Anti-Human Trafficking Units have been made functional. In the year 2011-12, 50 AHTUs have been made functional.
- (e): 'Police' and 'Public Order' being State subjects, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments.

However, the Government of India has adopted a multi-pronged approach to combat human trafficking including commercial sexual exploitation by setting up of Anti-Trafficking Nodal Cell in Ministry of Home Affairs; launching of Certificate course on Anti-Human Trafficking by Indira Gandhi National Open University (IGNOU) in partnership with the States; a comprehensive scheme for strengthening law enforcement response by establishing integrated Anti-Human Trafficking Units (AHTUs) and massive sensitization, awareness and capacity building through Training of Trainers. Ministry of Women and Child Development also runs shelter based homes, such as Short Stay-Homes, Swadhar Homes for women in difficult circumstances including trafficked victims.